को समाप्त हुए वर्ष के लिए रेलवे में भर्ती और पदोन्नति श्रीणयो में यनस्चित जातियों और अनुसाचित जनजातियों के व्यक्तियों के लिए आराक्षत रिक्त स्थानों पर कर भर्ती करने में हुई प्रगति संबंधा प्रतिबेदन की एक प्र.त (अंग्रेजी नथा हिन्दा में) सभा पटल पर रखता हु। पुस्तकालय में रखी गई। देखिए संख्या ्ल ०र्टा ० ६५५4/88]

I. Administration Report (1985-86) of the PEPSU Road Transport Corporation, Patiala and related papers.

II. Notifications of the Ministry of Surface Transport.

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANS-PORT AND THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMEN-AFFAIRS (SHRI P. NAM-GYAL): Madam, I beg to lay on the Table__

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 35 of the Road Transport Corporations Act, 1950, read with sub-clause (iii) of clause (c) of the Proclamation issued by the President on the 11th May, relation to the State of 1987, in Punjab:---
 - (i) Annual Administration port of the PEPSU Road Transport Corporation, Patiala for the year 1985-86.
 - (ii) Review by Government on the working of the Corporation.
- (2) Statement (in English Hindi) giving reasons for the delay in laying the papers mentioned at (1)

Placed in Library. See No. LT-6493/88 for (1) and (2) 1

II. A copy (in English and Hindi) of the Ministry of Surface Transport (Ports Wing) Notification G.S.R. No. 819(E), dated the 28th July, 1988, publishing the Major Fort Trusts

(Procedure at Board Meetings) Amendment Rules 1988, under sub-(3) of section 122 of the Major Port Trusts Act, 1963.

(Prohibition) Bill, 1988

Library. See No. [Placed in 6489/88]

- III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport, under section 8A of the Dock Workers (Regulation o_i Employment) 1948:---
 - (i) S.O. No. 385(E), dated 12th April 1988, publishing Madras Unregistered Dock Clearing and Forwarding Workers (Regulation of Employment) Scheme, 1988.
 - (ii) S.O. No. 386(E), dated the publishing 12th April, 1988, Madras Unregistered Dock General Pool Workers (Regulation of Employment) Scheme, 1988.

[Placed in Library. See No., LT-6487/88 for (i) and (ii)]

- (iii) S.O. No. 730(E), dated the 29th July, 1988, appointing the first day of August, 1988 on which the Madras Unregistered Dock Clearing Forwarding Workers (Regulation of Employment) Scheme, 1988, shall come into force.
- (iv) S.O. No. 731(E), dated the 29th July, 1988, appointing the first day of August, 1988 on which the Madras Unregistered Dock General Pool Workers (Regulation of Employment) Scheme, 1988, shall come into force.

Library. See No. [Placed in 6488/88 for (iii) and (iv)]

BENAMI TRANSACTIONS (PROHI-BITON) BILL, 1988

MINISTER OF STATE IN THE THE MINISTRY OF LAW AND TICE (SHRI HANS RAJ BHARDWAJ): Madam, I beg to move for leave to introduce a Bill to prohibit benami transactions and the right to recover